

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/79(CHE)/2022
NAME OF THE PETITIONER(S) : Roopa Dileep
NAME OF THE RESPONDENTS : Kellax Surgicals Pvt Ltd & Others
UNDER SECTION : Sec 241/242 of CA 2013

ORDER

The Petitioner is represented by the Ld. Counsel Mr. Navod Prasannan through video conferencing mode.

Counsel for the Petitioner seeks and is granted 2 weeks time to file rejoinder in the matter.

List the matter on **07.06.2023** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR


[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT